

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 53 of 2013

Dated : 9th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC

...Appellant(s)

Versus

Central Electricity Regulatory Commission
& Ors.

...Respondent(s)

Counsel for the Appellant(s): Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani for R-2

ORDER

The Learned Counsel for the Respondent no.2 instead of filing reply wants to file comprehensive written submissions after arguments are over.

So, post the matter for hearing on **29.04.2013** along with Appeal no. 129 of 2012 & batch.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/vt